

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 01.06.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

**After rising of Bench comprising of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and
Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)**

**In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Mr. Kanthi Narahari,
Member (Technical)**

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1034 of 2020	Rakesh Kumar Agarwal & Ors. Vs. Devendra P. Jain Liquidator of Asis Logistics Ltd.	Rajesh Bohra	Kunal Godhwani

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-sd/-
Registrar**